

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 200 of 2015 &
Appeal No.201 of 2015

Dated: 11th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Appeal No. 200 of 2015

North Karanpura Transmission Co.Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Mr. Varaa Masood

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

Mr. M.G. Ramachandran
 Ms. Poorva Saigal
 Mr. Shubham Arya for R.2

Ms. Nikita Choukse for R.4

Mr. Anand K. Ganesan
 Ms. Neha Garg
 Ms. Rhea Luthra for R.8

Ms. Pari Gupta for R.25 to 27

Mr. Rajiv Srivastava
 Ms. Garmia Srivastava for R.31

Appeal No. 201 of 2015

Talchar-II Transmission Co.Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Varaa Masood

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R.2

Mr. S. Vallinayagam
Ms. Nikita Choukse for R.4

ORDER

The learned senior counsel, Mr. Sanjay Sen, appearing for the appellant and learned counsel appearing for the respondents submitted that this matter may kindly be posted on 18.12.2017 for hearing to enable them to take latest instructions in the matter and make their submissions.

The submission made by the learned counsel appearing for the parties, as stated above, place on record.

List this matter for hearing on **18.12.2017**, as agreed by the counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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